

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 1186
TO BE ANSWERED ON 28.06.2019

Comprehensive Action Plan for Air Pollution

1186. SHRI KIRTI VARDHAN SINGH

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether all the guidelines mentioned under Comprehensive Action Plan (CAP) for air pollution control in Delhi and National Capital Region (NCR) have been rolled out for implementation; and
- (b) if so, the details thereof along with the guidelines that have not been rolled out yet for implementation?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

(a) & (b) The Central Government has notified a Comprehensive Action Plan (CAP) in 2018 identifying timelines and implementing agencies for actions identified for prevention, control and mitigation of air pollution in Delhi and National Capital Region (NCR). Directions have been issued to the concerned stakeholders (Ministry of Petroleum and natural Gas, Ministry of Road Transport and Highways, Ministry of Housing and Urban Affairs, Delhi Police, Delhi NCR – Chief Secretaries, Environment Departments, Transport Departments, Urban Bodies, Industrial Departments, etc.) to ensure strict implementation of Comprehensive Action Plan for abatement of air pollution in Delhi and NCR.
